National Company Law Tribunal Allahabad Bench

CP No. (IB) 182/ALD /2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: IFCI Ltd VIS Shari' Lakshmi Cotsyn Ltd SECTION OF THE COMPANIES ACT/ 1 & B CODE: 7 of I & B Code of 2016

SI. NO.

Name

Designation

Representation

<u>1.</u>

AWKI'd Krisingh PCs Respondent Knkit

<u>2.</u>

C.PNo. (IB) 182/ALD/2017

Shri Ankit Kumar Singh, PCS proxy for the Advocate Abhishek Anand representing the Corporate Debtor Company, he seeks to time file Vakalatnama. Hence time is granted to file reply/ objection to the present petition.

The matte to be listed on 23rd March, 2018

Date: 22/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)